

**Customs, Excise & Service Tax Appellate Tribunal**  
**West Zonal Bench : Ahmedabad**

**Statement of registered Appeal's / Application's between 01/08/2015 to 31/08/2015.**

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<b><u>Statement of registered application's</u></b>				
1	E/ROA /10683/2015 -in- E/60/2010-SM	03/08/2015	C.C.E.-Ahmedabad-ii -Vs- Lao More Biscuits Pvt Ltd	<b>OIA-351/2009-AHD-II-CE/CMC/COMMR-A-/AHD</b> Dated : 09/10/2009
2	E/ROA /10684/2015 -in- E/476/2007-DB	04/08/2015	Accuraform Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	<b>OIO-04/MP/VAPI/2007</b> Dated : 23/01/2007
3	E/ROA /10685/2015 -in- E/477/2007-DB	04/08/2015	Saket Kanoria -Vs- C.C.E. & S.T.-Vapi	<b>OIO-04/MP/VAPI/2007</b> Dated : 23/01/2007
4	E/ROA /10686/2015 -in- E/478/2007-DB	04/08/2015	Dinesh Chaudhary -Vs- C.C.E. & S.T.-Vapi	<b>OIO-04/MP/VAPI/2007</b> Dated : 23/01/2007
5	E/ROA /10687/2015 -in- E/475/2007-DB	04/08/2015	Twenty Firstcentury Printers Ltd -Vs- C.C.E. & S.T.-Vapi	<b>OIO-04/MP/VAPI/2007</b> Dated : 23/01/2007
6	E/MA(EXTN) /10688/2015 -in- E/688/2008-DB	06/08/2015	Guardian Plasticote Limited -Vs- C.C.E. & S.T.-Daman	<b>OIA-KKS/120/DAMAN/2008</b> Dated : 03/03/2008
7	C/Early Hearing /10689/2015 -in- C/11286/2015-DB	03/08/2015	J M Baxi & Co -Vs- C.C.-Jamnagar(prev)	<b>OIO-02/2015</b> Dated : 29/05/2015
8	C/Early Hearing /10690/2015 -in-	04/08/2015	New Bharat Adv Tyres -Vs- C.C.-Kandla	<b>OIA-453-454/2013/CUS/COMMR-A-/KDL</b> Dated : 01/07/2013

	C/11289/2015-DB			
9	C/Early Hearing /10691/2015 <b>-in-</b> C/11290/2015-DB	04/08/2015	Nasim Khan <b>-Vs-</b> C.C.-Kandla	<b>OIA-453-454/2013/CUS/COMMR-A-KDL</b> Dated : 01/07/2013
10	E/MA(EXTN) /10692/2015 <b>-in-</b> E/12649/2013-SM	05/08/2015	Harish Tex Mach Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Vapi	<b>OIA-SRP/92/VAPI/2013-14</b> Dated : 21/05/2013
11	E/Early Hearing /10693/2015 <b>-in-</b> E/12196/2014-SM	07/08/2015	Garden Silk Mills Ltd <b>-Vs-</b> C.C.E. & S.T.-Surat-i	<b>OIA-SUR-EXCUS-001-APP-028-029-14-15</b> Dated : 30/04/2014
12	C/ROA /10694/2015 <b>-in-</b> C/11488/2014-DB	07/08/2015	Sharadbhai Morarjibhai Kakkad Pravin Thakkar <b>-Vs-</b> C.C.-Kandla	<b>OIO-KDL/OMMR/45/2013-14</b> Dated : 31/12/2013
13	ST/Early Hearing /10695/2015 <b>-in-</b> ST/13351/2013-DB	10/08/2015	C.S.T.-Service Tax - Ahmedabad <b>-Vs-</b> Veer Sales	<b>OIA-98/2013-STC-/SKS/COMMR-A/AHD</b> Dated : 30/05/2013
14	ST/Early Hearing /10696/2015 <b>-in-</b> ST/10619/2013-DB	10/08/2015	Plasticemix Industries <b>-Vs-</b> C.C.E. & S.T.-Vadodara-ii	<b>OIA-PJ/451/VDR-II/2012-13</b> Dated : 18/02/2013
15	E/MA(EXTN) /10697/2015 <b>-in-</b> E/10302/2014-SM	10/08/2015	United Phosphorus Ltd <b>-Vs-</b> C.C.E. & S.T.-Vapi	<b>OIA-VAP-EXCUS-000-APP-370-13-14</b> Dated : 01/11/2013
16	ST/COD /10698/2015 <b>-in-</b> ST/10878/2015-DB	10/08/2015	Sidik Amaddh Jat <b>-Vs-</b> C.C.E. & S.T.-Rajkot	<b>OIO-RAJ-EXCUS-000-COM-26-14-15</b> Dated : 29/10/2014
17	E/Early Hearing /10699/2015 <b>-in-</b> E/113/2010-DB	11/08/2015	M G Textile Mills <b>-Vs-</b> C.C.E.-Ahmedabad-i	<b>OIO-36/COMMISSIONER/RKS/AHD-I/2009</b> Dated : 10/11/2009
18	C/Early Hearing /10700/2015	12/08/2015	Jammu Pigments Limited <b>-Vs-</b>	<b>OIO-MCH-PR-COMMR-PVR-02-2015-16</b>

	<b>-in-</b> C/11016/2015-DB		C.C.-Ahmedabad	Dated : 08/05/2015
19	E/MA(EXTN) /10701/2015 <b>-in-</b> E/11796/2014-SM	12/08/2015	Intas Pharmaceuticals Ltd <b>-Vs-</b> C.C.E.-Ahmedabad-i	<b>OIA-AHM-EXCUS-001-APP-073-13-14</b> Dated : 05/02/2014
20	C/Early Hearing /10702/2015 <b>-in-</b> C/11017/2015-DB	12/08/2015	R G Pigments P Ltd <b>-Vs-</b> C.C.-Ahmedabad	<b>OIO-MCH-PR-COMMR-PVR-03-2015-16</b> Dated : 08/05/2015
21	C/MA(EXTN) /10703/2015 <b>-in-</b> C/10502/2013-DB	12/08/2015	Haryana Sheet Glass Limited <b>-Vs-</b> C.C.E. & S.T.-Surat-ii	<b>OIO-63-COMMR-SIRAT-II-2012</b> Dated : 01/10/2012
22	E/MA(EXTN) /10704/2015 <b>-in-</b> E/10020/2013-DB	12/08/2015	Haryana Sheet Glass Limited <b>-Vs-</b> C.C.E. & S.T.-Surat-ii	<b>OIO-63-COMMR-SURAT-II-2012</b> Dated : 01/10/2012
23	C/COD /10705/2015 <b>-in-</b> C/11352/2015-DB	11/08/2015	Klj Resources Ltd <b>-Vs-</b> C.C.-Kandla	<b>OIA-KDL-CUSTM-000-APP-452-14-15</b> Dated : 23/01/2015
24	C/Early Hearing /10706/2015 <b>-in-</b> C/11335/2013-DB	13/08/2015	Indian Oil Corporation Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-ii	<b>OIA-PJ-586-VDR-II-2012-13</b> Dated : 18/03/2013
25	C/ROA /10707/2015 <b>-in-</b> C/670/1999-DB	13/08/2015	Akai Impex Ltd <b>-Vs-</b> C.C.E. & S.T.-Surat-i	<b>OIO-01/MP/99</b> Dated : 26/02/1999
26	E/Early Hearing /10708/2015 <b>-in-</b> E/269/2010-DB	13/08/2015	K R Metals <b>-Vs-</b> C.C.E. & S.T.-Daman	<b>OIA-AKP/131/DMN/SDMN/2009-2010</b> Dated : 23/11/2009
27	C/ROA /10709/2015 <b>-in-</b> C/13282/2013-DB	14/08/2015	Amardeep Exports <b>-Vs-</b> C.C.-Jamnagar(prev)	<b>OIO-RJT-EXCUS-000-APP-300-13-14</b> Dated : 21/06/2013
28	E/ROA /10710/2015 <b>-in-</b>	14/08/2015	Amardeep Exports <b>-Vs-</b>	<b>OIA-RJT-EXCUS-000-APP-478-13-14</b> Dated : 31/10/2013

	E/11294/2014-DB		C.C.E. & S.T.-Rajkot	
29	C/ROA /10711/2015 -in- C/13284/2013-DB	14/08/2015	Amardeep Exports -Vs- C.C.-Jamnagar(prev)	<b>OIA-RJT-EXCUS-000-APP-301-13-14</b> Dated : 21/06/2013
30	C/ROA /10712/2015 -in- C/13283/2013-DB	14/08/2015	Amardeep Exports -Vs- C.C.-Jamnagar(prev)	<b>OIA-RJT-EXCUS-000-APP-296-13-14</b> Dated : 21/06/2013
31	E/ROA /10713/2015 -in- E/11295/2014-DB	14/08/2015	Amardeep Exports -Vs- C.C.E. & S.T.-Rajkot	<b>OIA-RAJ-EXCUS-000-APP-477-13-14</b> Dated : 31/10/2013
32	C/COD /10714/2015 -in- C/11364/2015-DB	12/08/2015	Richies Cargo Logistic Pvt Ltd -Vs- C.C.-Kandla	<b>Not.O-13/CHA/2014-15</b> Dated : 03/03/2015
33	C/ROA /10715/2015 -in- C/11597/2014-DB	17/08/2015	Sumeri Goswami -Vs- C.C.-Kandla	<b>OIO-KDL/COMMR/45/2013-14</b> Dated : 31/12/2013
34	E/Early Hearing /10716/2015 -in- E/10164/2013-DB	18/08/2015	C.C.E.-Ahmedabad-i -Vs- Sarvottam Steel Industries	<b>OIA-92-95/2012-AHD-I-CE/AK/COMMR-A-/AHD</b> Dated : 18/10/2012
35	ST/COD /10717/2015 -in- ST/11380/2015-SM	30/07/2015	Dalmia Ceramic Industries Ltd -Vs- C.C.E. & S.T.-Rajkot	<b>OIA-RAJ-EXCUS-000-APP-270-14-15</b> Dated : 27/02/2015
36	ST/COD /10718/2015 -in- ST/11381/2015-SM	30/07/2015	Dalmia Ceramic Industries Ltd -Vs- C.C.E. & S.T.-Rajkot	<b>OIA-RAJ-EXCUS-000-APP-270-14-15</b> Dated : 27/02/2015
37	ST/COD /10719/2015 -in- ST/11382/2015-SM	30/07/2015	Dalmia Ceramic Industries Ltd -Vs- C.C.E. & S.T.-Rajkot	<b>OIA-RAJ-EXCUS-000-APP-270-14-15</b> Dated : 27/02/2015
38	E/ROM	19/08/201	Diamond Power Infrastructure	<b>OIA-PJ-121-122-VDR-II-2013</b>

	/10720/2015 <b>-in-</b> E/12930/2013-SM	5	Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-i	Dated : 24/05/2013
39	E/ROM /10721/2015 <b>-in-</b> E/12931/2013-SM	19/08/2015	Amit Bhatnagar <b>-Vs-</b> C.C.E. & S.T.-Vadodara-i	<b>OIA-PJ-121-122-VDR-II-2013</b> Dated : 24/05/2013
40	E/Early Hearing /10722/2015 <b>-in-</b> E/10411/2014-SM	20/08/2015	Ineos Abs India Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-517-518-13-14</b> Dated : 19/11/2013
41	E/Early Hearing /10723/2015 <b>-in-</b> E/10683/2014-SM	20/08/2015	Ineos Abs India Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-002-APP-593-13-14</b> Dated : 31/12/2013
42	E/Early Hearing /10724/2015 <b>-in-</b> E/10682/2014-SM	20/08/2015	Ineos Abs India Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-580-582-13-14</b> Dated : 17/12/2013
43	E/Early Hearing /10725/2015 <b>-in-</b> E/10681/2014-SM	20/08/2015	Ineos Abs India Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-580-582-13-14</b> Dated : 17/12/2013
44	E/Early Hearing /10726/2015 <b>-in-</b> E/10680/2014-SM	20/08/2015	Ineos Abs India Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-580-582-13-14</b> Dated : 17/12/2013
45	E/Early Hearing /10727/2015 <b>-in-</b> E/10412/2014-SM	20/08/2015	Ineos Abs India Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-517-518-13-14</b> Dated : 19/11/2013
46	C/Early Hearing /10728/2015 <b>-in-</b> C/11364/2015-DB	24/08/2015	Richies Cargo Logistic Pvt Ltd <b>-Vs-</b> C.C.-Kandla	<b>Not.O-13/CHA/2014-15</b> Dated : 03/03/2015
47	C/Early Hearing /10729/2015 <b>-in-</b> C/277/2011-DB	25/08/2015	Forever Precious Jewellery And Diamonds Limited <b>-Vs-</b> C.C.-Ahmedabad	<b>OIO-10-COMMR-ACC-AHMEDABAD-2011</b> Dated : 31/03/2011
48	E/Early Hearing /10730/2015	27/08/2015	Garden Silk Mills Ltd <b>-Vs-</b>	<b>OIO-SUR-EXCUS-001-COM-56-13-14</b>

	<b>-in-</b> E/10631/2014-DB		C.C.E. & S.T.-Surat-i	Dated : 31/12/2013
49	C/ROA /10731/2015 <b>-in-</b> C/11597/2014-DB	27/08/2015	Sumeri Goswami <b>-Vs-</b> C.C.-Kandla	<b>OIO-KDL/COMMR/45/2013-14</b> Dated : 31/12/2013
50	E/Early Hearing /10732/2015 <b>-in-</b> E/1084/2011-DB	28/08/2015	C.C.E. & S.T.-Surat-i <b>-Vs-</b> Jai Bhawani Metal Industries	<b>OIO-18/MP/2010</b> Dated : 31/03/2011
51	ST/Early Hearing /10733/2015 <b>-in-</b> ST/10554/2015-DB	28/08/2015	Sabic Innovative Plastics India Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-643-14-15</b> Dated : 09/01/2015
52	E/Early Hearing /10734/2015 <b>-in-</b> E/10126/2015-SM	31/08/2015	Indian Oil Corporation Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-560/14-15</b> Dated : 18/11/2014
53	E/MA(EXTN) /10735/2015 <b>-in-</b> E/650/2009-DB	31/08/2015	Asiatic Gases Ltd <b>-Vs-</b> C.C.E. & S.T.-Vapi	<b>OIA-KRS/436-438/VAPI/2008</b> Dated : 31/12/2008
54	E/MA(EXTN) /10736/2015 <b>-in-</b> E/651/2009-DB	31/08/2015	S L Gosh <b>-Vs-</b> C.C.E. & S.T.-Vapi	<b>OIA-KRS/436-438/VAPI/2008</b> Dated : 31/12/2008
55	E/MA(EXTN) /10737/2015 <b>-in-</b> E/652/2009-DB	31/08/2015	P K Jalan <b>-Vs-</b> C.C.E. & S.T.-Vapi	<b>OIA-KRS/436-438/VAPI/2008</b> Dated : 31/12/2008
56	ST/COD /10738/2015 <b>-in-</b> ST/11447/2015-DB	27/08/2015	Vodafone West Limited <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	<b>OIA-AHM-SVTAX-000-APP-023-025-15-16</b> Dated : 21/05/2015
57	ST/COD /10739/2015 <b>-in-</b> ST/11448/2015-DB	27/08/2015	Vodafone West Limited <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	<b>OIA-AHM-SVTAX-000-APP-023-025-15-16</b> Dated : 21/05/2015

58	ST/COD /10740/2015 <b>-in-</b> ST/11449/2015- DB	27/08/201 5	Vodafone West Limited <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	<b>OIA-AHM-SVTAX-000-APP-023-</b> 025-15-16 Dated : 22/05/2015
59	C/Early Hearing /10750/2015 <b>-in-</b> C/11456/2015-DB	31/08/201 5	Suresh Kumar & Co (impex) Pvt Ltd <b>-Vs-</b> C.C.-Mundra	<b>Not.O-VIII-48-249-MISC-GR-1-</b> MCH-15-16 Dated : 18/08/2015
60	C/ROA /22434/2013 <b>-in-</b> C/379/2005-DB	10/09/201 3	Pooja Tex Prints P Ltd <b>-Vs-</b> C.C.E. & S.T.-Surat-i	<b>OIA-VP/255-256/SRT-I/2004</b> Dated : 30/12/2004
61	<b>-in-</b> C/155/2007-DB	07/08/201 5	Morvi Vegetable Products Limited <b>-Vs-</b> C.C.-Kandla	<b>OIA-09/2007-KDL/CUS/COMMR-</b> A-/AHD Dated : 29/01/2007